

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Arambagh Hatcheries Limited Date of Commencement of Liquidation: 17-05-2024; List of Stakeholders as on Date: 28-10-2024; Name of IP: Mr. Rajiv Kumar Agarwal; Process Number: 1; Last 5 digit of registration number: 10982

| Sl. no. | Category of stakeholders  | Summary of claims received |                | Summary of claims admitted |                | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|----------------|----------------------------|----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.)   | No. of claims              | Amount (Rs.)   |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  |                            |                |                            | 11265910.59    |                             |                           |                                     | NA                         |
| 2       | Liquidation costs incurred till date  |                            |                |                            | 8882410.76     |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   | 6                          | 16242090430.18 | 6                          | 15934794700.89 |                             | 259380294.01              | 47888008.70                         | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 12                         | 454698243.75   | 12                         | 417285564.00   |                             |                           | 37412679.75                         | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 604                        | 29094455.00    | 604                        | 15516115.00    |                             |                           | 13578340.00                         | <a href="#">Annexure 5</a> |
| 6       | Operational creditors (Employees)   | 570                        | 123537867.32   | 566                        | 89910848.87    |                             | 9808645.50                | 27438467.95                         | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 8                          | 501499358      | 6                          | 116680268      |                             |                           | 384819090.45                        | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 161                        | 626329045      | 141                        | 418395234      |                             | 155915698                 | 64670222.48                         | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) |                            |                |                            |                |                             |                           |                                     | NA                         |
| Total   |   | 1361                       | 17977249399.25 | 1335                       | 17012731052.11 |                             | 425104637.51              | 575806809.33                        |                            |